

1	2	3	4	5
17.	Tri Ng. Shiksha Parcharni Sabha	1190 sq.mtrs.	Lawrance Road	Rs.91,144.00
18.	Modern Montessori School Edu. Society	0.531 acre	Janakpuri —B	Rs. 81,000.00
19.	South Delhi Edu. Society	0.491 acre	East of Kailash-C	Rs. 1,50,982.50
20.	Swami Siva Nanda Cultural Asstn.	0.4 acre	—do— Block-B	Rs. 1,23,001.00
21.	Adarsh Children Edu. Welfare Society.	0.44 acre	Janakpuri —C	Rs. 67,651.00
22.	The Magic years	0.48 acre	Vasant Vihar	Rs. 1,47,601.00
23.	Manav Bharati Institute of Child Edu.	0.368 acre	Panchsheel Park	Rs. 58,581.00
24.	Lawrance Modern Edu. Society	0.25 acre	Lawrance Road	Rs. 76,875.00

**Allotment of Land for Statue of Lord
Mahabir in Mehrauli**

8775. SHRI SYED SHAHABUDDIN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Delhi Development Authority has allotted private land near Mehrauli to a private organisation for the installation of a statue of Lord Mahabir and Jain Complex around;

(b) whether the allotment has been later on cancelled;

(c) whether the land has been returned to the owner; and

(d) if not, whether and how the D.D.A. propose to compensate the owner?

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(SHRI DALBIR SINGH): (a) and (b). Bhagwan Mahabir Ahinsa Kendra has been allotted 3 acres of DDA land (0.5 acre for installation of Statue and 2.5 acres for landscaping and also to be kept as green) on Mehrauli Road, near Qutab Minar.

(c) and (d). Question do not arise.

**Internal Water Pipe Lines in Yamuna
Vihar**

8776. SHRI SODE RAMAIAH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government are aware that underground water pipe lines laid in different blocks of Yamuna Vihar are defective;

(b) whether plastic pipes laid underground have broken and the water is leaking out from them;